

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA. 653 of 1996

Date of Order: 13.5.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

NRIPENDRA CH. CHAKRABORTY

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: NONE.


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O R D E R

A.K. Chatterjee, V.C.

None appears for either side. Order sheet
also reveals that none also appeared for either side
from the date ^{next 5} of filing this application.

In such circumstances, the application is
dismissed for default.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.

